

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE) : (a) No, Sir.

(b) and (c). Do not arise.

Allotment of Accommodation to SC/ST

8013. SHRI R. M. BHOYE : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have made any special provision for allotment of residential accommodation to Government employees belonging to Scheduled Castes/Scheduled Tribes and other Backward classes;

(b) if so, percentage of accommodation earmarked for these categories of employees in each type of accommodation and in different cities;

(c) whether the quota of reservation made is in consonance with the percentage of posts reserved; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir, in respect of Scheduled Castes/Scheduled Tribes in Type A to Type D in General Pool.

(b) 10 per cent of the clear vacancies in Types A and B and 5 per cent of the clear vacancies in types C and D have been reserved for allotment to Scheduled Castes and Scheduled tribes. Allotment will be made in the ratio of 2 : 1 for Scheduled Castes and Scheduled Tribes respectively.

(c) No, Sir.

(d) In the report for the Year 1977-78 the Commissioner for Scheduled Castes and Scheduled Tribes had recommended that there should be reservation in the matter of allotment of general pool accommodation corresponding to reservation in service. The recommendation was considered in the light of the information received from various Ministries/Department and it was found that Scheduled Castes/Scheduled Tribes employees have been having more or less equal percentage

of satisfaction with regard to allotment of accommodation with the percentage of reservation of 10 for Type A and B and 5 for Type C and D. In view of this the percentage has not been modified.

Fish production target in Kerala

8014. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the targetted rate of increase in fish production envisaged from the marine and inland sectors separately, during the year 1986-87; and

(b) the percentage of target met during the above period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The targetted rates of increase in marine and inland fish production during the year 1986-87 were 35.6 per cent and 7.1 per cent respectively.

(b) The percentages of achievement of targets in respect of marine and inland fish production during 1986-87 are 77 and 91 respectively.

Profit/loss of SAIL

8015. CH. RAM PARKASH : Will the Minister of STEEL AND MINES be pleased to state the profit/loss accounts of Steel Authority of India Limited, plant-wise, during the last two years?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE) : The following statement shows the profit (+)/loss (—) of SAIL Steel plants for the years 1984-85 and 1985-86 :-

	(Rs./crores)	
	1984-85	1985-86
Bhilai Steel Plant	49.27	64.38
Durgapur Steel Plant (—)	53.36 (—)	26.52
Rourkela Steel Plant	27.10	22.62
Bokaro Steel Plant	11.47	112.93
IISCO	(—) 81.60 (—)	60.99